

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 210
(IB)-470(ND)/2017
IA-1442/2020

IN THE MATTER OF:
Sh. Amit Kumar Malik

... **Applicant/Petitioner**

Vs.

M/s. Kindle Developers Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 22.07.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Alok Dhir, Akhil Shankhwar on behalf of Applicant in IA 1442 of 2019, Mr. Prateek Kushwaha, Adv. with Mr. Kashi Vishwanathan Sivaraman, Resolution Professional, Mr. Rachit Mittal Adv. for Noida Authority, Adv. Anurag Ojha, Adv Udit Nagar for Respondent Kindle Developer Pvt. Ltd.

ORDER

Renotify this case on 26.07.2021



(T.S. SINGH)
COURT OFFICER